SHRI RAJKUMAR DHOOT: Sir, I introduce the Bill.

The Population Control Bill, 2019

DR. ABHISHEK MANU SINGHVI (West Bengal): Sir, I move for leave to introduce a Bill to provide for measures to control the population in the country and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

DR. ABHISHEK MANU SINGHVI: Sir, I introduce the Bill.

The E-Commerce (Regulation) Bill, 2019

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I move for leave to introduce a Bill to provide for the protection of rights of consumers against marketing of products and services through e-commerce and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRIMATI SHANTA CHHETRI: Sir, I introduce the Bill.

The Decarbonisation Bill, 2019

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I move for leave to introduce a Bill to decarbonise the Indian economy and to establish higher environmental standards for air, water and green spaces,- to make provision to protect and restore natural habitats; and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRIMATI SHANTA CHHETRI Sir, I introduce the Bill.

The Old Delhi Conservation Authority Bill, 2019

SHRI VIJAY GOEL (Rajasthan): Sir, I move for leave to introduce a Bill to conserve the iconic Old Delhi located in the heart of the National Capital Territory of Delhi and to provide for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI VIJAY GOEL: Sir. I introduce the Bill.